

- (II) S.O. 415 (E) dated the 3rd March, 2008, amending S.O. 1741 (E) dated the 10th October, 2006 and last amended *vide* S.O. 612 (E) dated the 20th April, 2007. [Placed in Library. For (1) to (11) see No. L.T. 8520/08].

Notifications of the Ministry of Environment and Forests

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Notifications of the Ministry of Environment and Forests under section 26 of the Environment (Protection) Act, 1986:

- (1) S.O. 428 (E) dated the 4th March, 2008, making further amendments in the Notification No. S.O. 1174 (E) dated the 18th July, 2007, regarding recognition of Environmental Laboratories under sections 12 and 13 of the Environment (Protection) Act, 1986. [Placed in Library. See No. L.T. 8523/08]
- (2) G.S.R. 186(E) dated the 18th March, 2008, publishing the Environment (Protection) Amendment Rules, 2008. [Placed in Library. See No. L.T. 8524/08]

REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON HUMAN RESOURCE DEVELOPMENT

श्री जनार्दन द्विवेदी (राष्ट्रीय राजधानी क्षेत्र, दिल्ली): महोदय, मैं विभाग संबंधित मानव संसाधन विकास संबंधित संसदीय स्थायी समिति के निम्नलिखित प्रतिवेदन (अंग्रेजी तथा हिन्दी में) प्रस्तुत करता हूँ:-

(i) स्कूली शिक्षा और साक्षरता विभाग की अनुदान मांगों 2008-2009 (मांग सं. 57) के संबंध में 206वां प्रतिवेदन।

(ii) उच्चतर शिक्षा विभाग की अनुदान मांगों 2008-2009 (मांग सं. 58) के संबंध में 207वां प्रतिवेदन।

REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON TRANSPORT, TOURISM AND CULTURE

SHRI SITARAM YECHURY (West Bengal): Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture:

- (i) One Hundred and Thirty-second Report of the Committee on the Indian Maritime University Bill, 2007.
- (ii) One Hundred and Thirty-third Report of the Committee on the Airports Economic Regulatory Authority of India Bill, 2007; and
- (iii) One Hundred and Thirty-fourth Report of the Committee on Demands for Grants (2008-2009) of the Department of Shipping.

ACTION TAKEN REPORTS OF THE RAILWAY CONVENTION COMMITTEE

SHRI VIJAY J. DARDA (Maharashtra): Sir, I lay on the Table a copy each (in English and Hindi) of the following Action Taken Reports of the Railway Convention Committee:—

- (i) Seventh Report on Action Taken by the Government on the Recommendations contained in the Third Report of Railway Convention Committee (2004) on Extension of concessions available on construction of new lines on strategic consideration to gauge conversion works taken up on strategic consideration; and
- (ii) Eighth Report on Action Taken by the Government on the recommendations contained in the Fourth Report of Railway Convention Committee (2004) on Revival of Capital Fund from 2005-2006.

**REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING
COMMITTEE ON LABOUR**

श्री गांधी आजाद (उत्तर प्रदेश): महोदय, मैं वस्त्र मिलों की रुग्णता/बंद होने से संबंधित विभाग संबंधित श्रम संबंधी संसदीय स्थायी समिति के सत्ताईसवें प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

**ACTION TAKEN STATEMENTS OF THE DEPARTMENT RELATED
PARLIAMENTARY STANDING COMMITTEE ON LABOUR**

श्री गांधी आजाद (उत्तर प्रदेश): महोदय, मैं विभाग संबंधित श्रम संबंधी संसदीय स्थायी समिति के निम्नलिखित विवरणों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

(i) श्रम और रोजगार मंत्रालय की अनुदान मांगों (2007-2008) से संबंधित बीसवें प्रतिवेदन (चौदहवें लोक सभा) में अंतर्विष्ट सिफारिशों के संबंध में विभाग संबंधित श्रम संबंधी संसदीय स्थायी समिति (2007-2008) (चौदहवें लोक सभा) के तेईसवें प्रतिवेदन में अंतर्विष्ट सिफारिशों/समुक्तियों पर सरकार द्वारा की गई और कार्रवाई को दर्शाने वाला विवरण; और

(ii) वस्त्र मंत्रालय की अनुदान मांगों (2007-2008) से संबंधित इक्कीसवें प्रतिवेदन (चौदहवीं लोक सभा) में अंतर्विष्ट सिफारिशों के संबंध में विभाग संबंधित श्रम संबंधी संसदीय स्थायी समिति (2007-2008) (चौदहवीं लोक सभा) के चौबीसवें प्रतिवेदन में अंतर्विष्ट सिफारिशों/समुक्तियों पर सरकार द्वारा की गई और कार्रवाई को दर्शाने वाला विवरण।

STATEMENT REGARDING GOVERNMENT BUSINESS

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY): Sir, I rise to announce that the Government Business during the week commencing Monday, the 21st of April, 2008, will consist of:—

- (i) Discussion on the working of the following Ministries:—
 - Rural Development
 - Labour and Employment
 - Human Resource Development
 - Agriculture
- (ii) Consideration and return of the Appropriation (Railways) No. 3 Bill, 2008, after it is passed by Lok Sabha.

MR. DEPUTY CHAIRMAN: Matters to be raised with the permission of the Chair. Shrimati Brinda Karat.